NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 369 /ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime Meridien Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. P. V. Kapur and Shri U. K. Choudhary, Sr. Advocate

Mr. Rohit Kochhar, Mr. Nishant Menon, Mr. Inder Raj

Gill and Ms. Anuradha Sharma, Advocates

For the Respondent (s) : Mr. Jaideep Gupta, Sr. Advocate with

Mr. Rohin Dubey, Mr. Nishant Bhardwaj,

Mr. Jayant Mehta, Mr. Siddharth Yadav, Advocates

Mr. Avichal Prasad, Advocate for R-2

Mr. Lakshya Khanna, Advocate for R-3 to 8

ORDER

CA 308/2017

This application is by way of Contempt Petition. Let it be registered accordingly. Be listed for further consideration.

CA 307/2017

Renotify this application for further consideration on 17th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)